

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 242 /Confdl./2025 Bilaspur, dated the 21/03/2025
I-8-6/2001 (Pt IV)

Copy of Order No. 1308/972/XXI-B/C.G./2025 dated 21.03.2025 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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Handwritten signature and date: 21/3/25.

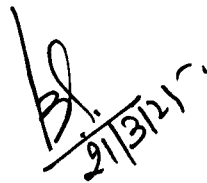
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
 - (1) Smt. Prateeksha Agrawal, I Additional Judge to the Court of I Civil Judge Senior Division, Korba
 - (2) Ku. Rupal Agrawal, I Civil Judge Senior Division, Katghora
 - (3) Ku. Amita Jaiswal, I Additional Judge to the Court of Civil Judge Senior Division, Bhilai-3
 - (4) Ku. Neha Usendi, Additional Judge to the Court of I Civil Judge Senior Division, Raigarh at Bilaigarh
 - (5) Shri Anant Deep Tirkey, Additional Judge to the Court of I Civil Judge Senior Division, Mungeli at Lormi
 - (6) Ku. Sweta Baghel, Civil Judge Senior Division, Takhatpur
 - (7) Shri Anil Kumar Chauhan, II Civil Judge Senior Division, Jashpur
 - (8) Smt. Shanti Prabhu Jain, I Additional Judge to the Court of Civil Judge Senior Division, Dantewada
 - (9) Shri Umesh Kumar Bhagwatkar, Additional Judge to the Court of I Civil Judge Senior Division, Jashpur at Patthalgaon
 - (10) Ku. Bharti Kuldeep, III Additional Judge to the Court of I Civil Judge Senior Division, Raipur
 - (11) Ku. Leenam Bansode, Additional Judge to the Court of I Civil Judge Senior Division, Janjgir at Jaijaipur
 - (12) Shri Manoj Kumar Kushwaha, Additional Judge to the Court of Civil Judge Junior Division, Baikunthpur at Chirmiri
 - (13) Ku. Afreen Bano, III Civil Judge Junior Division, Raipur

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2025** and send his/her handing and taking over charge reports through the concerned Principal District Judge.*


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- 22)Principal District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer(s) that if she is in occupation of Government accommodation, she should vacate the same **on or before 01.04.2025** under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry. **It is also informed that Ku. Afreen Bano shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on her own request.**
- 23)Principal District & Sessions Judge, Bilaspur/ Dakshin Bastar at Dantewada/ Durg / Janjgir-Champa/ Jashpur/ Korba/ Korla (Baikunthpur)/ Mungeli/ Raigarh for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 24)Principal District & Sessions Judge, Balod/ Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bastar (Jagdapur)/ Bemetera/ Dhamtari/ Kabirdham (Kawardha)/ Kondagaon/ Mahasamund/ Rajnandgaon/ Sarguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- 25)All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 26)Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 27)Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28)Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 29)Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 30)Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31)Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 32)Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 33)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 34)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


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- 35) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
36) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(K. VINOD KUJUR)
REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002

ORDER

Nava Raipur, dated 21/03/2025

No. 1308/972/XXI-B/C.G./2025. The State Government on recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 221/II-15-2/2005 (Pt.IV), II-2-17/2001(Pt.IV), II-2-2/2007, I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II) Confdl./2025, Bilaspur Dated 19-03-2025 hereby, appoints the following Judicial Officers specified in column (2) of the Schedule below as Secretary, District Legal Services Authority on deputation, as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Name of DLSA
(1)	(2)	(3)
01	Smt. Prateeksha Agrawal, I Additional Judge to the Court of I Civil Judge Senior Division, Korba ✓	Secretary, District Legal Services Authority, Surajpur ✓
02	Ku. Rupal Agrawal, I Civil Judge Senior Division Katghora ✓	Secretary, District Legal Services Authority, Rajnandgaon ✓
03	Ku. Amita Jaiswal, I Additional Judge to the Court of Civil Judge Senior Division, Bhilai-3 ✓	Secretary, District Legal Services Authority, Baloda Bazar ✓
04	Ku. Neha Usendi, Additional Judge to the Court of I Civil Judge Senior Division, Raigarh at Bilaigarh ✓	Secretary, District Legal Services Authority, Dhamtari ✓
05	Shri Anant Deep Tirkey, Additional Judge to the Court of I Civil Judge Senior Division, Mungeli at Lormi ✓	Secretary, District Legal Services Authority, Dantewada ✓
06	Ku. Sweta Baghel, Civil Judge Senior Division, Takhatpur ✓	Secretary, District Legal Services Authority, Jashpur ✓
07	Shri Anil Kumar Chauhan, II Civil Judge Senior Division, Jashpur ✓	Secretary, District Legal Services Authority, Bilaspur ✓
08	Smt. Shanti Prabhu Jain, I Additional Judge to the Court of Civil Judge Senior Division, Dantewada ✓	Secretary, District Legal Services Authority, Kanker ✓
09	Shri Umesh Kumar Bhagwatkar, Additional Judge to the Court of I Civil Judge Senior Division, Jashpur at Patthalgaon ✓	Secretary, District Legal Services Authority, Durg ✓
10	Ku. Bharti Kuldeep, III Additional Judge to the Court of I Civil Judge Senior Division, Raipur ✓	Secretary, District Legal Services Authority, Balod ✓

11	Ku. Leenam Bansode, Additional Judge to the Court of I Civil Judge Senior Division, Janjgir at jaijaipur ✓	Secretary, District Legal Services Authority, Sarguja (Ambikapur) ✓
12	Shri Manoj Kumar Kishwaha, Additional Judge to the Court of Civil Judge Junior Division, Baikunthpur at Chirmiri ✓	Secretary, District Legal Services Authority, Janjgir-Champa ✓
13	Ku. Afreen Bano, III Civil Judge Junior Division, Raipur ✓	Secretary, District Legal Services Authority, Mahasamund ✓

By Order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt. No. 1309 /972/XXI-B/C.G./2025

Raipur, dated. /03/2025.

Copy forwarded to:-

- ✓ (1) Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 221/II-15-2/2005 (Pt.IV), II-2-17/2001(Pt.IV),II-2-2/2007, I-8-6/2001(Pt.IV), II-2-101/2001(Pt.II) Confdl./2025 Dated 19.03.2025
- (2) Accountant General, Chhattisgarh, Raipur,
- (3) District and Sessions Judge, Surajpur, Rajnandgaon, Baloda-bazaar, Dhamtari, Dantewara, jashpur, Bilaspur, kanker, Durg, Balod, Sarguja (Ambikapur), Janjgir-Champa, Mahasamund,
- (4) Member Secretary, C.G. State Legal Services Authority, Bilaspur,
- (5) Smt. Prateeksha Agrawal, I Additional Judge to the Court of I Civil Judge Senior Division, Korba
- (6) Ku. Rupal Agrawal, I Civil Judge Senior Division Katghora
- (7) Ku. Amita Jaiswal, I Additional Judge to the Court of Civil Judge Senior Division, Bhilai-3
- (8) Ku. Neha Usendi, Additional Judge to the Court of I Civil Judge Senior Division, Raigarh at Bilaigarh
- (9) Shri Anant Deep Tirkey, Additional Judge to the Court of I Civil Judge Senior Division, Mungeli at Lormi
- (10) Ku. Sweta Baghel, Civil Judge Senior Division, Takhatpur
- (11) Shri Anil Kumar Chauhan, II Civil Judge Senior Division, Jashpur
- (12) Smt.Shanti Prabhu Jain, I Additional Judge to the Court of Civil Judge Senior Division, Dantewada
- (13) Shri Umesh Kumar Bhagwatkar, Additional Judge to the Court of I Civil Judge Senior Division, Jashpur at Patthalgaon
- (14) Ku. Bharti Kuldeep, III Additional Judge to the Court of I Civil Judge Senior Division, Raipur
- (15) Ku. Leenam Bansode, Additional Judge to the Court of I Civil Judge Senior Division, Janjgir at janjgir,
- (16) Shri Manoj Kumar Kishwaha, Additional Judge to the Court of Civil Judge Junior Division, Baikunthpur at Chirmiri,

- (17) Ku. Afreen Bano, III Civil Judge Junior Division, Raipur,
(18) Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
(19) Private Secretary to Principal Secretary, Law for perusal of Principal Secretary,
Law,
(20) Establishment Section/Account Section, Law and Legislative Affairs
Department, Mantralaya, Raipur,
(21) Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava
Raipur, C.G. for publication in the forthcoming ,
for information and necessary action.

Shahabuddin Qureshi

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department